

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 399/GT/2020**

Subject : Petition for determination of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondent : GRIDCO Ltd.

Date of Hearing : **26.12.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu. V, Member  
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Mr. Karthikeyan Murugan, Advocate, NTPC  
Shri R.K Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO

**Record of Proceedings**

The case was heard through a virtual hearing.

2. At the outset, the learned counsel for the Petitioner requested time to file additional information sought vide RoP of the hearing dated 23.10.2024. The learned counsel for the Respondent also requested time to file its reply on the additional information to be filed by the Petitioner. The request was accepted by the Commission, and based on mutual consent of the parties, the matter was adjourned.

3. The Commission, after hearing the parties directed the Petitioner to file the additional information sought vide RoP of the hearing dated 23.10.2024 by **24.1.2025**, after serving a copy to the Respondent. The Respondent may file its reply by **14.2.2025** after serving a copy to the Petitioner, who may file its rejoinder, if any, by **28.2.2025**.

4. The Petition shall be listed for hearing on **6.3.2025**.

**By order of the Commission**

**Sd/-  
(Deepak Pandey)  
Assistant Chief (Law)**

